

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TORK FASTNERS (INDIA) PRIVATE LIMITED

1	Name of the Corporate Debtor	TORK FASTNERS (INDIA) PRIVATE LIMITED
2	Date of Incorporation of Corporate Debtor	19.03.1985
3	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of companies, Mumbai
4	Corporate Identity Number	U51900MH1985PTC035664
5	Address of the registered office and principal office (If Any) of the corporate debtor	W-33 B, M. I. D. C. Ambad, Nashik, 422010 Maharashtra
6	Date of closure of Insolvency resolution process	18.01.2020
7	Liquidation Commencement Date of Corporate debtor	24.11.2020 (Order passed on 29.10.2020 and received on 24.11.2020)
8	Name and Registration Number of the Insolvency professional acting as Liquidator	MUKESH KHATHURIA IBBI/IPA-001/IP-P01216/2018-19/11925
9	Address and E-mail ID of the Liquidator as registered with the board	6B/1105, Sapphire Heights, Lokhandwala Township, Akurli Road, Kandivali (E), Mumbai-400 101. Email: khathuria@hotmail.com
10	Address and e-mail ID to be used for correspondence with the Liquidator	6B/1105, Sapphire Heights, Lokhandwala Township, Akurli Road Kandivali East, Mumbai-400101. Email : ld.torkfastners@gmail.com (M) 9769691105
11	Last date for submission of Claims	24 December 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **Tork Fastners (India) Private Limited** on **29th October 2020**. The said order received by the Liquidator on **24th November 2020**.

The stakeholders of **Tork Fastners (India) Private Limited** are hereby called upon to submit a proof of their claims, on or before **24th December 2020**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The proof of claims is to be submitted by way of the following forms along with Affidavit:

Form C-For Operational Creditors Except Workmen and Employees, Form D-Financial Creditors, Form E-For Workman or Employee, Form F-For Authorised Representative of Workmen or Employees, Form G-For Any Other Stakeholder. Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

sd/-

Mukesh Khathuria

Date : 25th November 2020 **Liquidator for Tork Fastners (India) Pvt. Ltd.**
Place: Mumbai (IBBI/IPA-001/IP-P01216/2018-19/11925)18

